

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3723
ANSWERED ON:17.08.2010
ALLOCATION UNDER CRF
Shekhawat Shri Gopal Singh;Thakor Shri Jagdish

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the difference of funds allocated and released in any financial year under the Central Road Fund lapsed after expiry of the financial year;
- (b) if so, the details thereof; and
- (c) the reasons for not carrying forward the difference of the amount allocated and released to the next financial year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N. SINGH)

- (a) No, Sir. Central Road Fund (CRF) is a non-lapsable fund. The release of funds from CRF depends on the utilization of the released amount and the progress of works approved on the basis of the proposals submitted by the respective State Governments and implemented by them.
- (b) Does not arise.
- (c) Does not arise.